

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
Appeal-91/252/ND/2024

IN THE MATTER OF:

Arouse Marketing Pvt. Ltd.

.....Applicant

Vs.

ROC and Anr.

.....Respondent

SECTION

U/s 252

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Vishal Gupta, CS

For the Respondent :

For the RoC : Mr. Aakash Sharma, Adv.

ORDER

Ld. Counsel on behalf of the Appellant is present and sought time to file document as indicated in order dated 29.05.2024. Time prayed for is granted. List the matter on **18.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)